## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:895 ANSWERED ON:12.11.2010 REALITY SHOWS Raghavan Shri M. K.

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government had undertaken any study on the impact of young participants participating in the reality shows in various electronic media;
- (b) if so, the details thereof;
- (c) whether the Government proposes to put a cap on the prize money and other benefits advertised by the producers and promoters for the participants;
- (d) if so, the details thereof; and
- (e) the remedial steps taken by the National Commission for Protection of Child Rights in this regard?

## **Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) to (d): No, Madam.
- (e): The National Commission for Protection of Child Rights (NCPCR) has inquired into the complaints of violation of child rights involved in NDTV, Imagine's Programme "Pati, Patni or Who" and made recommendations to establish effective mechanisms in terms of legal provisions and administrative structures for the Reality Shows and for detailed guidelines for safeguarding the rights of children in the entertainment industry.